

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

IA NO. 1 IN CIVIL APPEAL NO. 7547 OF 1996

BETTIAH ESTATE THROUGH THE
MANANGER & ANR. APPELLANTS

VERSUS

STATE OF BIHAR & ANOTHER RESPONDENTS

O R D E R

Learned counsel for the appellants prays that the
application be dismissed as withdrawn.

Ordered as prayed for.

.....J
[HARJIT SINGH BEDI]

.....J
[CHANDRAMAULI KR. PRASAD]

NEW DELHI
AUGUST 30, 2010.

JUDGMENT